

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00109/2019 in OA/310/01242/2016

Dated Wednesday the 6th day of March Two Thousand Nineteen

**CORAM : HON'BLE MR. R. RAMANUJAM, Member (A)
HON'BLE MR. P. MADHAVAN, Member (J)**

1. The Chairman and Managing Director,
BSNL Corporate Office,
Sanchar Bhavan,
No. 20, Ashoka Road,
New Delhi 110001.
2. The Asst. General Manager (Rectt),
Office of the General Manager, BSNL,
Tamil Nadu Circle,
Chennai 600006.
3. The Assistant General Manager (Admin/HR),
Office of the General Manager, BSNL,
Thoothukudi 628001.Applicants/Respondents

By Advocate Mr. S. Udayakumar

Vs

M. Sudalaimani,
S/o. Late M. Murugakumar,
No. 3-B/105, Ganesan Colony, 1st Street,
Thoothukudi 628008.Respondent/Applicant

By Advocate M/s. S. Periyasamy

ORAL ORDER**(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

Both sides represented. This MA has been filed seeking extension of time to implement the order of this Tribunal dt. 16.08.2018 in OA 1242/2016.

2. Counsel for MA respondent has no objection to grant of time. Accordingly, two months' time is granted to comply with the order of this Tribunal.

3. MA is disposed of as above.

(P. Madhavan)
Member(J)

(R. Ramanujam)
Member(A)

06.03.2019

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